

रही हैं। इसलिये मैं अब से अज्ञ करना चाहता हूँ कि अब वक्त आ गया है कि आप अवाम की आवाज़ को सुनें, आप सुनें कि वे लोग क्या कहते हैं कि जिन के वास्ते आप अपील करते हैं कि वह अपने खून का अखिरी कतरा आप को बचाने के लिये दें, अपने देश की हिफाजत के लिये दें। आप उन की आवाज़ सुनिये। आप देश की आवाज़ को सुनिये और इन का कल्ल बन्द करिये।

मैं जनाब का बड़ा मशकूर हूँ कि जनाब ने मुझे बोलने का मौका अता फ़रमाया। अब मैं खत्म करता हूँ।

FOURTH REPORT OF COMMITTEE  
ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS

**Mr. Deputy-Speaker:** The House will now take up Private Members' Bills and Resolutions.

**Shri Altekar (North Satara):** With your permission, Sir, I beg to move:

"That this House agrees with the Fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th March, 1954."

The Committee, after discussion with the Movers of the Resolutions and going through the other aspects, has allotted two hours to the first Resolution of Shri Gidwani regarding encouraging of family planning, two and a half hours to the Resolution by Shri M. S. Gurupadaswamy regarding abolition of the Second Chamber at the Centre, and two hours for the Resolution of Shri Dabhi regarding the introduction of prohibition among the Army, the Navy and the Air Force. It is a simple matter. I commend this Report for the acceptance of the House.

**Mr. Deputy-Speaker:** The point is this. There are only three Resolutions on the Order Paper today:

Shri Gidwani's Resolution regarding family planning, Shri M. S. Gurupadaswamy's Resolution regarding the abolition of the Second Chamber and Shri Dabhi's Resolution regarding the introduction of prohibition in the Army, the Navy and the Air Force. The Committee has allotted two hours for Shri Gidwani's Resolution, two and a half hours for Shri M. S. Gurupadaswamy's Resolution and two hours for Shri Dabhi's resolution.

The question is:

"That this House agrees with the Fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th March, 1954."

*The motion was adopted.*

RESOLUTION RE. FAMILY  
PLANNING

**Mr. Deputy-Speaker:** Two hours is the time allotted for this. How long does the hon. Minister propose to take?

**The Minister of Health (Rajkumari Amrit Kaur):** I do not think I shall want more than 15 to 20 minutes to reply.

**Shri Gidwani (Thana):** Twenty minutes in the beginning and ten minutes at the end for me.

**Mr. Deputy-Speaker:** We have got one hour and ten minutes. For the other Members, I will allow one Member from each group for 10 minutes.

**The Minister of Defence Organisation (Shri Tyagi):** In that case, the third Resolution does not come up at all.

**Mr. Deputy-Speaker:** Shri M. S. Gurupadaswamy may not move the second Resolution.

**Shri Tyagi:** If he withdraws, that is another matter.